THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

No.HCM. II/63/2013/3769

Dated, Shillong the 30th September 2016

In supersession of the orders dated 07.11.2013 and 17.06.2014 and all other orders appointing Portfolio/Administrative Judges, the Chief Justice of the High-Court of Meghalaya, in exercise of powers under Rule 6 and Rule 7(B) of the Rules of High Court of Meghalaya, 2013 is pleased to appoint the Administrative Judges for the respective Judgeships with immediate effect as follows:

District	Administrative Judge
West Garo Hills District, Tura	Hon' ble Mr. Justice S.R. Sen
East Garo Hills District, Williamnagar	Hon' ble Mr. Justice S.R. Sen
Ri-Bhoi District, Nongpoh	Hon' ble Mr. Justice S.R. Sen
West Khasi Hills District, Nongstoin	Hon' ble Mr. Justice S.R. Sen
East Khasi Hills District, Shillong	Hon'ble Mr. Justice V.P. Vaish
West Jaintia Hills District, Jowai	Hon'ble Mr. Justice V.P. Vaish

The Hon'ble Administrative Judges shall be in charge of such administrative work, and shall be exercising such powers, as are specified in Rule 7 (A) of the Rules of High Court of Meghalaya, 2013 and as may further be assigned/specified from time to time.

By order,
REGISTRAR GENERAL

Memo No.HCM. II/63/2013/3769A

Dated, Shillong the 30th September 2016

Copy for information to: -

 The Joint Registrar —cum— Secretary to Hon'ble the Chief Justice, High Court of Meghalaya. Shillong.

- The Joint Registrar —cum— OSD in Hon'blethe Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble the Chief Justice. High Court of Meghalaya, Shillong.
- 4. The P.S to Hon'hle Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- 5. The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
- 6. District and Sessions Judges, Shillong/Nongpoh/Jowai/Nongstoin/Tura/Williamnagar.
- 7. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 8. Office File.

REGISTRAR GENERAL